

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.6-IA/1147(AHM)2024  
in  
**CP(IB) 430 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Larsen & Toubro Limited  
V/s

Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 26/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Liquidator : Mr. Kiran Shah, Adv.  
For the Respondent :

**ORDER**

**IA/1147(AHM)2024**

This application is filed by the Liquidator for placing on record the progress report for the quarter ending 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1147 of 2024 stands disposed of.

-sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**